

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 35
Dated Guwahati, the 14th June, 2016

Hon'ble the Chief Justice has been pleased to constitute the following Committee for sensitization of Family Court matters as under:-

| NAME OF THE COMMITTEE | NAMES OF THE HON'BLE JUDGES | SECRETARY |
|--|---|-------------------------|
| Committee for sensitization of Family Court matters. | 1. Hon'ble the Chief Justice (Chairperson, Judicial Academy, Assam) 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mrs. Justice Rumi Kumari Phukan | R.A. Tapadar, O.S.D. |

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 1651-1663 / G, Dated 14.06.2016
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl for information.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) Shri R.A. Tapadar, O.S.D. Gauhati High Court for information and necessary action.
- 6) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 7) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati for information.
- 13) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
14/6/16